

Name of the Registry

Order of the Tribunal

6.5.2005

Ms. J.Aiyer on behalf of Smt. J.Choudhary  
counsel for the applicant.

Shri H.B.Shrivastava for respondents.

The applicant has filed this CCP for  
non complying with the direction given by  
the Tribunal on 7.7.2004 in OA No.693/02.  
The Hon'ble High Court of M.P. vide order  
dated 23.2.2005 ~~xxx~~ passed in W.P. No.7996/04  
has stayed the aforesaid order of the  
Tribunal dated 7.7.2004. Therefore, the CCP  
No.92/04 is not maintainable. Accordingly, the  
same is dismissed and the notices are  
discharged.

(Q)  
(Madan Mohan)  
J M

(M.P. Singh)  
V C